

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 198/TT/2017**

**Subject** : Approval of transmission tariff for 08 assets under the transmission system associated with "Transmission system for development of pooling station in Northern part of West Bengal and transfer of power from Bhutan to NR/WR"

**Date of Hearing** : 20.12.2018

**Coram** : Shri P.K. Pujari, Chairperson  
Dr. M. K. Iyer, Member

**Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)

**Respondents** : Assam Electricity Grid Corporation Ltd. (AEGCL) and 80 others

**Parties present** : Shri R. B. Sharma, Advocate, BRPL  
Shri Mohit Mudgal, Advocate, BRPL  
Shri S. Vallinayagam, Advocate, TANGEDCO  
Shri R. K. Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRIDCO  
Shri Mansoor Ali, Advocate, TPDDL  
Shri S. K. Venkatesan, PGCIL  
Shri S. S. Raju, PGCIL  
Shri Vivek Kumar Singh, PGCIL  
Shri Zafrul Hasan, PGCIL  
Shri V. P. Rastogi, PGCIL

**Record of Proceedings**

At the request of the learned counsel for BRPL, the hearing in the matter was adjourned. The next date of hearing will be intimated to the parties in due course of time.

By order of the Commission

Sd/-  
(T. Rout)  
Chief (Law)

